## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

## LOK SABHA

## **UNSTARRED QUESTION NO. 5783**

## TO BE ANSWERED ON APRIL 03, 2018

#### SWACHH BHARAT MISSION

No. 5783 SHRI DR. A SAMPATH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether any guidelines have been issued/prepared for disposal of waste by hospitals, hotels, railway stations or other public utilities under the Swachh Bharat Mission (SBM);

(b) if so, the details thereof and if not, the reasons therefor;

(c) the quantum of waste collected per day from hospitals, hotels, railway stations and other public utilities under SBM, State/ UT-wise along with the mechanism for disposal of such waste;

(d) whether any organisation has been penalized for not following the guidelines of the SBM; and

(e) if so, the details thereof, State/UT-wise and if not, the reasons therefor?

#### ANSWER

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

#### (SHRI HARDEEP SINGH PURI)

(a)&(b): Under Swachh Bharat Mission, various guidelines for disposal of municipal waste by all statutory towns have been issued which are applicable to all entities falling under their jurisdiction including hotels, hospitals, railway stations and other public utilities. These guidelines comprise waste segregation and

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storage at source, primary collection, secondary storage, transportation, secondary segregation, resource recovery, processing, treatment, and final disposal of solid waste.

(c): The details of waste collected including that from hospitals, hotels, railway stations and other public utilities by State/UT-wise are at Annexure-I. Cities have been mandated under Municipal Solid Waste Rules, 2016 for scientific disposal of the municipal solid waste. Cities adopt different methods for disposal such as Waste-to-Compost, Waste-to-Energy, Bio-Methanation etc.

(d)&(e): Under Solid Waste Management Rules, 2016, Urban Local Bodies (ULBs) are required to frame bye-laws which inter-alia provide for levying of spot fine for violation of these bye-laws. As per available information, ULBs have collected a sum of Rs.5.78 Crores by way of spot fine. Details of such fine collected, States/UT-wise is at Annexure-II.

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# ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5783 FOR 03.04.2018 REGARDING

# <u>"SWACHH BHARAT MISSION".</u>

## State/UT wise details of Waste Generation (As on 31.01.2018):

Image: constraint of the system(Tonnes Per Day)1Andhra Pradesh63842Andaman & Nicobar Islands1153Arunachal Pradesh1814Assam11345Bihar13186Chandigarh UT4627Chhattisgarh16808Daman & Diu329Dadra & Nagar Haveli3510NCT of Delhi1050011Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand2232717Karnataka1000018Kerala146320Mahrashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttarrakhand140635West Bengal7700	S.No	State Name	Total Waste Generation
2Andaman & Nicobar Islands1153Arunachal Pradesh1814Assam11345Bihar13186Chandigarh UT4627Chhattisgarh16808Daman & Diu329Dadra & Nagar Haveli3510NCT of Delhi10050011Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42034Uttar Pradesh1528834Uttarkhand1406			(Tonnes Per Day)
3Arunachal Pradesh1814Assam11345Bihar13186Chandigarh UT4627Chhattisgarh16808Daman & Diu329Dadra & Nagar Haveli3510NCT of Delhi1050011Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	1		6384
4Assam11345Bihar11345Bihar13186Chandigarh UT4627Chhattisgarh16808Daman & Diu329Dadra & Nagar Haveli3510NCT of Delhi1050011Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232777Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	2	Andaman & Nicobar Islands	115
5Bihar13186Chandigarh UT4627Chhattisgarh16808Daman & Diu329Dadra & Nagar Haveli3510NCT of Delhi1050011Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	3	Arunachal Pradesh	181
6Chandigarh UT4627Chhattisgarh16808Daman & Diu329Dadra & Nagar Haveli3510NCT of Delhi1050011Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	4	Assam	1134
7Chhattisgarh16808Daman & Diu329Dadra & Nagar Haveli3510NCT of Delhi1050011Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1406	5	Bihar	1318
8Daman & Diu329Dadra & Nagar Haveli3510NCT of Delhi1050011Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttarakhand1406	6	Chandigarh UT	462
9Dadra & Nagar Haveli3510NCT of Delhi1050011Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttarakhand1406	7	Chhattisgarh	1680
10 NCT of Delhi 10500   11 Goa 260   12 Gujarat 10145   13 Haryana 4514   14 Himachal Pradesh 342   15 Jammu & Kashmir 1374   16 Jharkhand 2327   17 Karnataka 10000   18 Kerala 1463   19 Madhya Pradesh 6424   20 Maharashtra 22570   21 Manipur 176   22 Meghalaya 268   23 Mizoram 201   24 Nagaland 342   25 Odisha 2650   26 Puduchery UT 350   27 Punjab 4100   28 Rajasthan 6500   29 Sikkim 89   30 Tamil Nadu 15437   31 Telangana 7371   32 Tripura 420   33 <td>8</td> <td>Daman &amp; Diu</td> <td>32</td>	8	Daman & Diu	32
11Goa26012Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	9	Dadra & Nagar Haveli	35
12Gujarat1014513Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1406	10	NCT of Delhi	10500
13Haryana451414Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1406	11	Goa	260
14Himachal Pradesh34215Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1406	12	Gujarat	10145
15Jammu & Kashmir137416Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1406	13	Haryana	4514
16Jharkhand232717Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1406	14	Himachal Pradesh	342
17Karnataka1000018Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42034Uttar Pradesh1406	15	Jammu & Kashmir	1374
18Kerala146319Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	16	Jharkhand	2327
19Madhya Pradesh642420Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	17	Karnataka	10000
20Maharashtra2257021Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	18	Kerala	1463
21Manipur17622Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	19	Madhya Pradesh	6424
22Meghalaya26823Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	20	Maharashtra	22570
23Mizoram20124Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	21	Manipur	176
24Nagaland34225Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	22	Meghalaya	268
25Odisha265026Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	23	Mizoram	201
26Puduchery UT35027Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	24	Nagaland	342
27Punjab410028Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	25	Odisha	2650
28Rajasthan650029Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	26	Puduchery UT	350
29Sikkim8930Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	27	Punjab	4100
30Tamil Nadu1543731Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	28	Rajasthan	6500
31Telangana737132Tripura42033Uttar Pradesh1528834Uttarakhand1406	29	Sikkim	89
32Tripura42033Uttar Pradesh1528834Uttarakhand1406	30	Tamil Nadu	15437
33Uttar Pradesh1528834Uttarakhand1406	31	Telangana	7371
34 Uttarakhand 1406	32	Tripura	420
	33	Uttar Pradesh	15288
35 West Bengal 7700	34	Uttarakhand	1406
	35	West Bengal	7700

Total/ Average	= 1,43,558
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# ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5783 FOR 03.04.2018 REGARDING "SWACHH BHARAT MISSION".

Details of Spot fine collections made by States/Union Territories as on 27.03.2018:

S.No.	State/UT	No. of spot fines made	Amount of fine in Rs.
1	A&N Islands	3744	6,64,700
2	Andhra Pradesh	-	10,80,000
3	Arunachal Pradesh	-	-
4	Assam	-	-
5	Bihar	-	14,00,000
6	Chandigarh	1428	64,70,000
7	Chhattisgarh	30148	12,98,000
8	Dadra & Nagar Haveli	867	97,655
9	Daman & Diu	3	800
10	Delhi	-	-
11	Goa	-	-
12	Gujarat	40,244	13,785,351
13	Haryana	390	1,30,000
14	Himachal Pradesh	-	-
15	Jammu & Kashmir	502	2,02,500
16	Jharkhand	2465	4,25,560
17	Karnataka	-	-
18	Kerala	19000	2,86,12,135
19	Madhya Pradesh	42,277	1,66,85,821
20	Maharashtra	-	-
21	Manipur	-	-
22	Meghalaya	-	-
23	Mizoram	-	-
24	Nagaland	-	-
25	Odisha	-	-
26	Puducherry	300	15,000
27	Punjab	2546	4,60,000
28	Rajasthan	-	-
29	Sikkim	-	-
30	Tamil Nadu	-	5,81,500
31	Telangana	-	-
32	Tripura	-	-
33	Uttar Pradesh	-	-
34	Uttarakhand	42	62,40,000
35	West Bengal	-	-
	Total=	1,43,965	7,81,49,022